

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No.406**  
**IB/327/ND/2023**

**IN THE MATTER OF:**

Healthians Research Centre Private limited	...	Applicant
Versus		
Nayati Healthcare & Research NCR Private limited	...	Respondent

**Under Section 9 of IBC, 2016.**

**Order delivered on 02.05.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Shubhangi Tiwari  
For the Respondent : Adv. Giriraj Subramanium, Adv. Siddhant Juyal

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Ld. Counsel for the Applicant is present physically. Ld. Counsel for the Respondent is present through VC. The written submissions filed by both the parties are on board.

Arguments heard. Order **reserved**.

**-SD-**

**DR. SANJEEV RANJAN**  
**MEMBER (TECHNICAL)**

**-SD-**

**MANNI SANKARIAH SHANMUGA SUNDARAM**  
**MEMBER (JUDICIAL)**